

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CA(CAA) 149/230-232/2018

CA(CAA) 150/230-232/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 30.08.2018

NAME OF THE PARTIES: NRP Entertainment and Network Pvt Ltd  
Vishant Audio Visual Pvt Ltd

Section 230-232 of the Companies Act, 2013.

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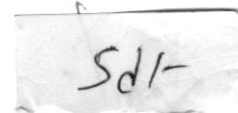
**ORDER**

32. **CA(CAA) 149/230-232/2018**  
**CA(CAA) 150/230-232/2018**

List this matter on 3.10.2018.



**RAVIKUMAR DURAISAMY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)